

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 164 OF 2015

APPEAL NO. 165 OF 2015

APPEAL NO. 335 OF 2017 & IA No. 737 OF 2017

APPEAL NO. 395 OF 2017 & IA No. 820 OF 2017

Dated: 11th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 164 OF 2015

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Kartik Anand
Ms. Divya Anand

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

APPEAL NO. 165 OF 2015

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Kartik Anand
Ms. Divya Anand

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua

**APPEAL NO. 335 OF 2017 &
IA NO. 737 OF 2017**

BSES Rajdhani Power Limited

.... **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Kartik Anand
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R-1

**APPEAL NO. 395 OF 2017 &
IA NO. 820 OF 2017**

BSES Yamuna Power Ltd.

.... **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Kartik Anand
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **01-04-2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson